

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

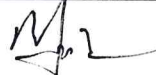

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No./192/7/HDB//2017
NAME OF THE COMPANY	Amrit Jal Ventures Private Limited
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
*Dr P.V. Amarnadha Prasad	Counsel		
K. SURESH KUMAR	Advocate	Suresh.kumar@gmail.com 9959357722	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Dr. P.V. Amarnadha Prasad and Mr. K. Suresh Kumar learned counsels for the petitioner.

None appears for the respondent even though the copy of the petition served before *filings* the present Company Petition. In order to give one more opportunity, the learned counsel for the petitioner is directed to take personal notice to the respondent and also intimate the next date of hearing. Post the case on 23.10.2017.



Member (Technical)



Member (Judicial)